

carpet also is to be provided shortly. The question of closing the road on the upline for the execution of this work is under correspondence with the Delhi State Administration.

Non-delivery of Insured Cover

105. Shri Muhammed Elias: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the Insured letter No. 644 issued from Howrah P.O. on the 23rd May, 1959 for Rs. 100 addressed to Sri Ram Swarath Chowbey, Village Basahi, P.O. Judhidhister Patti, District Azamgarh and sent by Ram Surat Chowbey of 9, Durgadas Kuti Lane, Howrah, remains still undelivered; and

(b) if so, what is the reason therefor?

The Minister of Transport and Communications (Dr. P. Subbarayan): (a) Yes, Sir. The claim of the sender for the insured amount has since been settled.

(b) The insured letter was misappropriated by the Branch Postmaster of the office of delivery after forging the signature of the addressee. This came to notice only on receipt of a complaint from the sender. Action against the delinquent is in progress.

Loss of Publications and Periodicals in Transit

106. Shri Amjad Ali: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that a number of valuable library books and periodicals and the publications from UNESCO are often lost in transit and never reach the addressees;

(b) if so, what is the number of such books, periodicals and other publications lost in transit about which complaints have been received during 1960; and

(c) what steps Government propose to take to compensate the loss to the persons concerned?

The Minister of Transport and Communications (Dr. P. Subbarayan):

(a) No such complaint has been received.

(b) Does not arise.

Appeals in respect of Employees who participated in the Strike

107. { Shri S. M. Banerjee;
Shri Tangamani:

Will the Minister of Railways be pleased to state:

(a) whether appeals in respect of employees who participated in July 1960 Strike pending with the Railway Board have been disposed of;

(b) if so, number of appeals pending on the 1st September, 1961; and

(c) the number of appeals disposed of upto the 1st November, 1961?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) to (c). Only one such appeal from an employee against the orders of his removal from service for participation in the strike was received by the Board. This appeal was received on 29-9-1961 and is under consideration of the Board.

Accounts Department Clerks

108. Shri S. M. Banerjee: Will the Minister of Railways be pleased to state:

(a) whether the Award of the one man Tribunal in respect of accounts department clerks has since been implemented;

(b) if not, the reason for the same; and

(c) whether Government have accepted the award?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) to (c). The Award of the one man Tribunal in respect of accounts department clerks has been carefully considered by the Government in the light of the report of the Jagannadha Das Pay Commission and the Government have not accepted the recommendation of the Tribunal.